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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 86/(MAH)/2016
M.A. No. 218/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Ors.

V/s.

M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Samir Malik, Adv with Ms. Shivangi Vaid, Adv	Respondent Nos 1, 2, 3	
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2.	Ms. Deepti Tani i/b Monicand CO.	Resp No 10.	
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3.	Mr. Subir Kumar, Adv Ms. Nidhi Chheda, Adv i/b Subir Kumar	Respondent Nos. 14 & 15	
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4.	Adv. Shardul Singh i/b Adv Vishal Hegde for Nol	Notice no 1 & 2	
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5.	Adv. Deepakar i/b	Noticee 3 & 4	
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ORDER

MA 218/2017 in CP 86/241-244/NCLT/MB/MAH/2016

List this matter on 12.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)